GOVERNMENT OF INDIA PLANNING LOK SABHA

UNSTARRED QUESTION NO:5156 ANSWERED ON:24.04.2015 AADHAAR CARD Meena Shri Harish Chandra

Will the Minister of PLANNING be pleased to state:

- (a) whether there are instances regarding misuse of personal data collected by the Unique Identification Authority of India (UIDAI);
- (b) if so, the details thereof;
- (c) whether adequate safeguards have been provided in the Aadhaar Scheme to ensure individual's right to privacy and confidentiality of information:
- (d) if so, the details thereof; and
- (e) the steps being taken/proposed to be taken by the Government towards the protection of the privacy and integrity of the data in the Aadhaar database?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR MINISTRY OF PLANNING AND MINISTER OF STATE FOR DEFENCE (RAO INDERJIT SINGH)

- (a) & (b): There are no known instances of misuse of personal data collected by the UIDAI.
- (c) to (e): The architecture of Aadhaar ecosystem has been designed to ensure data security, privacy, non-duplication, data integrity and other related aspects. Protection of the individual's data and the safeguarding the information is inherent in the design of the Aadhaar ecosystem. UIDAI collects basic demographic data (name, age, gender, address) besides a photograph and biometric information (ten finger prints and 2 iris images) and does not collect any profiling data such as religion, caste, community, class, ethnicity, income, health etc.

Government is fully alive of the need to constantly upgrade the technology and infrastructure to maintain highest level of data security and integrity. A well- designed and robust data security system is in place to ensure individual's right to privacy and confidentiality of information. Security is an integral part of the system from the initial design to the final stage.

Additionally internal security audits are conducted on regular basis. A multi-layer approach is adopted in providing security measures with multiple formats being used at different steps from the point of collection to the ending stage. Security of data is monitored at all the times i.e. at rest, in transit and in storage. ISO 27001:2013 certification relating to Information Security is in the process of implementation in UIDAI and this will add another layer of IT security assurance. Security and privacy of personal data are fully ensured, and interest of the resident is kept at the core of UIDAI's purpose and objectives. Various policies and procedures have been defined, these are reviewed and updated continually thereby appropriately controlling and monitoring any movement of people, material and data in and out of UIDAI data centres. Strengthening of security and privacy of data is an ever evolving process, and all possible steps are taken to make the data safer and protected.